

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

_Date: 9th November, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|-----------------------------|--|---|--|
| CASES OF COURT NO. 1 | | | |
| FOR ADMISSION | | | |
| 1. | Appeal No. 132/2015 (M.A. No. 1188/2015) | M/s Narayan Polishing Vs. Delhi Pollution Control Committee & Ors. | Mr. S. K. Bhattacharya, Adv. for Applicant |
| 2. | Appeal No. 133/2015 (M.A. No. 1187/2015) | M/s Coatwell India Pvt. Ltd. Vs. Delhi Pollution Control Committee & Ors. | Mr. S. K. Bhattacharya, Adv. for Applicant |
| 3. | Appeal No. 134/2015 (M.A. No. 1186/2015) | M/s Sahi Electroplaters P. Ltd. Vs. Delhi Pollution Control Committee & Ors. | Mr. S. K. Bhattacharya, Adv. for Applicant |
| 4. | Appeal No. 135/2015 (M.A. No. 1185/2015) | M/s Singh Sons Electroplating Works Vs. Delhi Pollution Control Committee & Ors. | Mr. S. K. Bhattacharya, Adv. for Applicant |
| 5. | Appeal No. 136/2015 (M.A. No. 1184/2015) | M/s Accumet Engineers Vs. Delhi Pollution Control Committee & Ors. | Mr. S. K. Bhattacharya, Adv. for Applicant |
| 6. | Original Application No. 497/2015 (M.A. No. 1190/2015) | Mahipal Singh Vs. Union of India & Ors. | Mr. Saurabh Chadda, Adv. for Applicant |
| AFTER NOTICE | | | |
| 7. | Original Application No. 442/2015 | R. D. Anand Vs. Chandigarh Union Territory Administration & Anr. | Mr. Kudrat Sandhu, Adv. for Applicant Mr. Vikas Malhotra & Mr. M. P. Sahay, Adv. for MoEF |
| 8. | Original Application No. 454/2015 (M.A. No. 1045/2015) | Anand Arya Vs. Union of India & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Mr. K. K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2 |
| 9. | Original Application No. 470/2015 (M.A. No. 1076/2015) | Sudiep Shrivastava & Anr. Vs. Union of India & Ors. | Mr. Rahul choudhary, Adv. for Applicant Ms. Bhavna Aggarwal, Adv. for R-1 |
| 10 | M.A. No. 1025/2015 in Application No. 107/2014 (WZ) | Niraj Naik Vs. Palacio Property Developers Pvt. Ltd. & Ors. | Mr. Siddhesh Kotwal, Adv. for Applicant Mr. Sarvesh Kamat, Adv. for R-1 |

FOR COMPLETION OF PLEADINGS

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| 11. | Original Application No. 15/2015 (M.A No. 40/2015 & M.A No. 362/2015) | Krishankant Singh Hoon Vs Union of India &Ors. | Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Alpana Poddar, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R-6 to 8, 10 & 11 Mr. Pradeep Mishra, Adv. for R – 9 Mr. Narender Pal Singh, Adv. for R-12 Mr. Neeraj Bhardwaj, Adv. for R-14 Mr. A. A. Aron, Adv. for R-13 & R-15 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB |
| 12. | Original Application No. 276/2015 | Jitender Yadav Vs. Union of India & Ors. | Mr. Aamir Khar, Adv. for Applicant Mr. Vishwendra Verma for R-1 Mr. B. V. Niren, Adv. for R-2 & 3 Mr. Abu Bakar Saddaq (FFSAI) for R-4 Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-5 Mr. Mukesh Verma, Adv. for R-6 Mr. Parth Awasthi, Adv. for R-7 Mr. Saurabh Sharma, Adv. for R-11 Mr. Sunil Prakash Sharma, Adv. for R-12 |
| 13. | Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015) | Paramveer Singh Vs. Union of India & Ors. | Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Advs. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-7 |
| 14. | Original Application No. 380/2015 | Dr. C. V. Singh Vs. Union of India & Ors. | Mr. Gaurav Kumar Bansal, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Vivek Kumar Tandon, Adv. for R-3 Mr. Biraja Mahapatra, Adv. & Mr. Dinesh Jindal, LO for R-5 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-7 Mr. Tarunvir S. Khekhhar, Adv. |
| 15. | Original Application No. 385/2015 (M.A. No. 1189/2015) | Ram Shankar, Adv. Vs. Union of India & Ors. | Mr. Santhakumaran. A & Mr. Mayil Samy. K, Advs. for Applicant Mr. Ahmad Gulrez, Adv. for Applicant in M.A. No. 1189/2015 Mr. Vishwendra Verma, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 to 5 Mr. Mukesh Verma, Adv. for R-6 |
| 16. | Original Application No. 485/2015 (M.A. No. 1125/2015) | Ojasvi Party Vs. MoEF & CC & Ors. | Mr. Mukesh Jain, Political Advisor for Applicant Ms. Bhavna Aggarwal, Adv. for R-1 |
| 17. | Original Application No. 178/2014 | Shweta Narayan Vs Union of India & Ors. | Mr. Ritwick Dutta, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Alpana Poddar, Adv. for R – 2 & 13 Mr. Rajkumar with S.L. Gundli, Adv. Mr. M. Yogesh Kanna, Adv. for R – 3 Ms. Yogmaya Agnihotri, Adv. for R – 4 |

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| | | | Mr. Dhruv Pal, Adv. for R – 5 Mr. D.K. Thakur, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Devraj Ashok, Adv. for R - 8 Mr. Mukesh Verma, Adv. for R - 9 Mr. Akansha, Adv. for R – 10 Mr. Dhananjay Baijal, Advs. Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 11 Mr. Kumar Anurag Singh, Adv. for R – 12 Mr. Rajul Shrivastav, Adv. for M.P. P.C.B Mr. Abhishek, Adv. for CPCB |
| FOR HEARING | | | |
| 18. | Review Application No. 19/2015 in Appeal No. 98/2013 | Manoj Mishra Vs. Union of India & Ors. | Ms. Neelam Rathore, Adv. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Suryanaryana Singh, Adv. Mr. Sanjeev Ralli, Adv. Mr. Balendu Shekhar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Suresh Tripathi, Adv. Mr. Mahesh Kumar, Adv. |
| 19. | Appeal No. 106/2015 (M.A. No. 1149/2015) | Gram Sarai Vikas Samiti (Regd.) Vs. MoEF & Ors. | Ms. Antima Bazaz, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Sunil Prakash Sharma for R-4 Mr. Mukesh Verma, Adv. for R-5 |
| 20. | Original Application No. 315/2015 (M.A. No. 821/2015) | Rajiv Savara Vs. Darrameks Hotels & Developers Pvt. Ltd. & Ors. | Mr. M.C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant Mr. Gaurab Banerit, Sr. Adv. alongwith Mr. Nikhil Singal, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. D. Bharati Reddy, Adv. for R-2 Mr. Mukesh Verma, Adv. for R-3 Mr. D. Bharati Reddy, Adv. for R-4 |
| 21. | Original Application No. 374/2015 (M.A. No. 888/2015) | Gauri Mulekhi Vs. State of Haryana & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. S. L. Gundli, SLO for R-3 Mr. Ashok Kumar Prasad & Ms. Anjali Sharma, Advs. for R-4 Mr. Abhishek Paruthi, Adv. |
| 22. | Original Application No. 176/2014 (M.A No. 255/2015 & M.A. No. 1199/2015) | Atul Bharadwaj Vs Himachal Pradesh Pollution Control Board & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Mr. D.K. Thakur, Adv. for R - 1 Mr. Ajay Vaidya, Adv. for R – 2 Mr. Gaurav Kumar Bansal, Adv. Mr. Suryanarayana Singh, AAG for R-3 to 5 |
| 23. | Original Application No. 510/2014 (M.A No. 871/2014) | V. Senthil Kumar Vs. Union of India | Mr. Rajul Shrivastava, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R - 1 |
| CASES OF COURT NO. 2 | | | |
| FOR ADMISSION | | | |
| 24. | Original Application No. 493/2015 | Gram Panchayat Village Mankawas Vs. State of Haryana & Ors. | Mr. Bharat Bhushan, Adv. for Applicant |
| 25. | Original Application No. 499/2015 (M.A. No. 1191/2015) | Ashwini Kumar Vs. Union of India & Ors. | Mr. Ashwini Kumar, Applicant in person |

| AFTER NOTICE | | | |
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| 26. | Original Application No. 467/2015 (M.A. No. 1069/2015) | Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors. | Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Adv. for Applicant Mr. Taruna A. Prasad, Adv. for R-1 |
| 27. | Original Application No. 479/2015 (M.A. No. 1097/2015 & M.A. No. 1137/2015) | Manoj Kumar Misra Vs. NCT of Delhi & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Krishan Kumar Singh, Adv. Mr. Tarunvir Singh Khehar, Adv. |
| FOR COMPLETION OF PLEADINGS | | | |
| 28. | Original Application No. 401/2015 (M.A. No. 1058/2015) | Gole Park Nikat Niwasi Kalyan Samiti Vs. State of U.P. & Ors. | Mr. Vikas Gaur & Mr. Aditya N. Prasad, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1 to 4 Ms. Priyanka, Adv. for R-2 Mr. Ravindra Kumar, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 |
| 29. | Original Application No. 460/2015 | Raj Kumar Jain Vs. Ruchi Gupta & Ors. | Ms. Richa Relhan, Adv. for Applicant Ms. Ruchi, Adv. for R-1 Ms. Ruchi Gupta & Mr. Ritesh, Adv. for R-2 to 7 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-8 to 10 |
| FOR HEARING | | | |
| 30. | Original Application No. 181/2013 (M.A. No. 824/2015) | Omesh Saigal Vs. Govt. of NCT of Delhi & Ors. | Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. D. Rajeshwar Rao Adv. for R- 1 & 4 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 Mr. Rajiv Bansal Adv. for R-4 Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv. (DDA) Mr. Balendu Shekhar, Adv. for R-6 Mr. D.Rajeshwar Rao, Adv for Traffic Police Ms. Swaty S. Malik, Adv. for PWD |
| 31. | Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015) (PH) | Debadityo Sinha & Ors. Vs. Union of India & Ors. | Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Adv. for R – 4 |
| 32. | Appeal No. 57/2015 | Anuj Sood & Anr. Vs. MoEF & Ors. | Neelam Rathore, Adv. for Appellants Mr. Vishwendra Verma, Adv. for R-1 & 2 Mr. Kulraj, Adv for R-5 Mr. Ramesh Kumar, EO for R-6 Mr. Navdeep, Adv. for R-1 to 10 Mr. Anil Soni, AAG for R-3 to 5 Mr. Sarabjit Singh Heera, Adv.for R-7 to 16 |
| 33. | Original Application No. 269/2015 | Mohd. Yahya Vs. Mohd. Mohsin | Ms. Gulnaz Parveen, Adv. for Applicant Mr. Aulubezez, Adv. for R-1 Mr. T. C. Yogi, Adv. for R-2 to 5 & 7 to 9 Ms. Puja Kalra, Adv. for R-11 Mr. Dinesh Jindal, LO for R-12 Mr. Narinder Pal Singh, Adv. with Mr. Dinesh Jindal, LO for GNCTD & DPCC |

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| 34. | M.A. No. 640/2015 & M.A. No. 1195/2015 In Original Application No. 177/2013 | Sushil Raghav Vs. State of UP & Ors | Mr. R. Venkatraman, Adv. for Applicant Mr. Raman Yadav & Mr. Dalshar Singh, Adv. for R-1 to 3 Mr. Ashish S. Kulshrestha, Adv. for R-4 Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8 |
| 35. | Original Application No. 85/2015 (M.A.No.259/2015) | Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors. | Mr. Gaurav Kumar Bansal, Adv. for the Applicant Mr. Vishwendra Verma and Ms. Shivali, Adv. for R-1 Ms. Mamta Tandon, Adv. for Mr. V.K. Tondon, Adv. for R-2 & 10 Mr. Dinesh Jindal, Law Officer, DPCC, R-4 Mr. A. Kr. Prasad, Adv. for R-6 Mr. Kush Sharma and Mr. Rajiv Bansal, Adv. for R-7 Mr. Shubra Parashar, Adv. for SDMC Mr. Balendu Shekhar, Adv. for MCD Mr. Akshay Abrol, Adv. for EDMC |
| 36. | Original Application No. 434/2015 | Ojasvi Party Vs. State of Delhi | Swami Omji, Applicant in person Mr. Birja Mahapatra, Adv. for R-2 |

DATE: 9th November, 2015
Time : After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

| S.NO | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|----------------------------|---|--|--|
| CASE OF COURT NO. 1 | | | |
| FOR HEARING | | | |
| 1. | Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014) (PH) | Akash Vashishtha & Anr. Vs Union of India & Ors. | Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Dr. Dinesh Dwivedi, Sr. Adv. with Mr. Krishnam Mishra, Adv. for R-18, 19 & 23-47 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv. in M.A 609/2013 Mr. G.S. Raghav, Adv. Mr. B.P. Aggarwal, Adv. for R – 54 |

Date: 9th November, 2015
TIME: 2.00 PM

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER
CENTRAL ZONE BENCH, BHOPAL
(THROUGH VIDEO CONFERENCING)

| S.NO | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|---|--------------------------------------|--|--|
| FOR PRONOUNCEMENT OF JUDGMENT (THROUGH VIDEO CONFERENCING) | | | |
| 1. | Original Application No. 328/2014 | Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut | Mr. Rahul Choudhary, Adv. for Applicant Mr. Parag Tripathi, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-2 Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-3 Ms. Savitri Pandey & Ms. Azma parveen, Advs. for State of U.P Mr. B. V. Niren, Adv. Mr. Vikas Malhotra, Adv. |

For orders, cause list and other information please visit our website: www.greentribunal.gov.in